

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 30693/2018

(Arising out of impugned final judgment and order dated 02-01-2018 in WP No. 1482/2017 passed by the High Court Of M.p At Indore)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

SANTOSH KUMAR MISHRA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.140486/2018-CONDONATION OF DELAY IN FILING and IA No.140488/2018-CONDONATION OF DELAY IN REFILING)

Date : 22-10-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE A.M. KHANWILKAR

For Petitioner(s)

Mr. Vikramjit Banerjee, ASG
Ms. Manjula Gupta, Adv.
Ms. Sakshi Kakker, Adv.
Ms. Nachiketa Joshi, Adv.
Mr. Raj Bahadur, Adv.
Mrs. Anil Katiyar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Tag with SLP(C) 30621 of 2011.

(MANISH SETHI)
COURT MASTER (SH)

(RENU DIWAN)
ASSISTANT REGISTRAR